

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 15.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/20/2025	WP (C) No. 58 of 2025	HANALINDA NONGTNER -VS- STATE OF MEGHALAYA	MS. S. NONGSIEJ	MR. A.M. PALA MR. M.U. AHMED	SMTI. EVALENE SHABONG	12:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/51/2025	CRP No. 31 of 2024	THE DIRECTOR GENERAL OF ASSAM RIFLES & ANR. -VS- M/S RABINDERJIT SINGH AND SONS & ANR.	MS. N.A.U. SOGRA	MS. R.P.N. MARAK MS. G. C. MARBOH	SHRI. A. SYIEMIONG	12:00 PM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD/43/2025	WP (C) No. 22 of 2025	OLIDA HYNNIEWTA -VS- UNION OF INDIA & 9 ORS	MS. B. SUN	MS. M. MYRCHIANG, MS. Z.E. NONGKYNRIH, MS. R. COLNEY	SMTI. MONICA K. LYGDOH	10:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
4.	HCM/SMD/69/2025	WP (C) No. 168 of 2025	SHRI. MATTIE SHIRA & 173 ORS. -VS- STATE OF MEGHALAYA & ORS.	MR. P.T.SANGMA	MR. S.A.SHEIKH, MS. O.A.I. BANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)
5.	HCM/SMD/70/2025	WP (C) No. 459 of 2024	SHRI. CHALLANG M. MARAK -VS- STATE OF MEGHALAYA & ORS.	MR. S.DEB, MS. E.DKHAR	MR. N.D.CHULLAI MS. Z.E.NONGKYNRIH	SHRI. CHISAK GABIL MOMIN	12:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)

6.	HCM/SMD/ 56/2025	WP (C) No. 143 of 2024	JOSHNA SANGMA -VS- STATE OF MEGHALAYA & ORS	MS. J.T. SANGMA	MR. H. ABRAHAM MS. R. KHARSHIING	SMTI. NATHE M. MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)
7.	HCM/SMD/ 58/2025	WP(C) No. 253 of 2024	PARMILA KOCH -VS- GHADC & 2 ORS.	MR. S.A. SHEIKH	MR. S. DEY	SMTI. NATHE M. MOMIN	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)

HIGH COURT OF MEGHALAYA, SHILLONG
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Cases Listed for Mediation on 16.09.2025

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/44/2025	Crl. Petn. No. 10 of 2024	SMTI. RIMJHIM BORGHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)
2.	HCM/SMD/45/2025	Crl. Petn. No. 9 of 2024	SMTI. NILIMA BORGHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)
3.	HCM/SMD/46/2025	Crl. Petn. No. 11 of 2024	SHRI. SURJYABRAT BORGHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)
4.	HCM/SMD/67/2025	WP (C) No. 1 of 2025	M/S ASA ENTERPRISE -VS- UNION OF INDIA & 3 ORS	MR. K. PAUL, MR. S. CHANDA	MS. M. MYRCHIANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/38/2025	WP (C) No. 476 of 2024	PROMODINI MARAK & 18 ORS. -VS- STATE OF MEGHALAYA & 4 ORS	MR. S. DEY	MS. R. COLNEY	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/76/2025	WP (C) No. 30 of 2025	SMTI. ROKIME CH. SANGMA -VS- STATE OF MEGHALAYA & 4 ORS	MR. P.T. SANGMA	MS. S. SHYAM MR. K. KHARMAWPHLANG MS. A. KHARMYNDAL	SMTI. M. KHARSIING	11:00 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD/19/2025	WP (C) No. 373 of 2024	REALITY WANNIANG -VS- STATE OF MEGHALAYA & 4 ORS	MR. PHILEMON NONGBRI	MR. J.N. RYNJAH	SMTI. EVALENE SHABONG	1:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
4.	HCM/SMD/61/2025	WP (C) No. [406 & 408] of 2025	SHRI. RATAN PRADHAN -VS- SHILLONG CANTONMENT BOARD & ORS AND SHRI SURENDER CHOKHANI & ANR -VS- SHILLONG CANTONMENT BOARD & ORS.	MR. P. NONGBRI MS. T. SUTNGA	MR. S. P. MAHANTA MR. D. DKHAR	SMTI. P. YADAV	12:00 PM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 19.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/7/2025	WP (C) No. 194 of 2025	SMTI. RESTINA PATHAW -VS- STATE OF MEGHALAYA & 3 ORS	MR. K.CH. GAUTAM	MS. I. LYGWA	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/5/2025	WP (C) No. 36 of 2022	STATE OF MEGHALAYA & ANR. -VS- KHASHI HILLS ARCHERY SPORTS INSTITUTE (KHASHI)	MR. J. N. RYNJAH	MR. M. L. NONGPIUR, MR. C.C.T. SANGMA, MR. PHILEMON NONGBRI	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/50/2025	CRP NO. 11 OF 2021	STATE OF MEGHALAYA & ANR. -VS- KHASHI HILLS ARCHERY SPORTS INSTITUTE (KHASHI)	MS. R. COLNEY	MR. PHILEMON NONGBRI MR. J. K. PARIAT	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)